

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

CP 257/98 in  
OA 428/97

2X

New Delhi this the 19th day of November, 1998

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri K. Muthukumar, Member (A)

Mohan Lal Sharma  
s/o Shri S.L. Sharma,  
R/O A-112, Partap Nagar,  
Batparganj, New Delhi.

... Applicant

(By Advocate Ms Jasvinder Kaur )

Vs.

Shri T.S. Krishna Murthy,  
Secretary,  
Department of Company Affairs,  
5th Floor, A Wing,  
Shastri Bhawan, New Delhi.

... Respondent

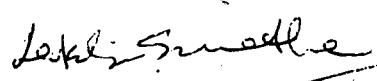
O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Ms Jasvinder Kaur, learned counsel submits that after filing the present CP 257/98, the petitioner had also filed another C.P. in the Hon'ble <sup>Delhi</sup> High Court which has been dismissed on the ground that <sup>the</sup> Department is not guilty of any contumacious disobedience of the order. Learned counsel seeks permission to withdraw the CP.

2. Permission to withdraw the CP is granted. Accordingly CP 257/98 is dismissed as withdrawn.

  
(K. Muthukumar)  
Member (A)

  
(Smt. Lakshmi Swaminathan )  
Member (J)

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